NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1137/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

State Bank Of India.

V/s.

Jyoti Structures Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE MR. DHANANJAY 3) KUMAR, MS. SALONI KAPADIA, MR. ANUSH MATKAR ilby MIS. CYRIL AHARCHAND MANGALDAS ADVOCATE FOR APPLICANT 4) Adv. AMIT VYAS, a/w Adw. ROHAN MATHUR 1/6 VERTICES PARTNERS FOR RESPONDENTS ORDER

CP No. 1137/I&BP/NCLT/MB/MAH/2017

This Company Petition is admitted, vide separate Order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)